

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3476/2025	SARVESH KUMAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// (//	AOR20220001558C202500022
2	D-BLAPL/3478/2025	GUDDU RAJBHAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /393 /2024 (//	AOR20220001558C202500023
3	D-BLAPL/3482/2025	SHANKAR BAHDUR @ SANKAR BAHADUR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SUNABEDA /208 /2024 (//	AOR20220001558C202500020
4	D-BLAPL/3484/2025	RAM PHAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /66 /2023 (//	AOR20220001631C202500037
5	D-BLAPL/3490/2025	MAKARU RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINDHIKELA PS /165 /2024 (//	
6	D-BLAPL/3494/2025	KABIRAJ RAUT @ ROUT VS STATE OF ODISHA	BHARAT JALLI VS	CHITRAKONDA /100 /2024 (//	AOD20240000581C202500010
7	D-BLAPL/3497/2025	RAJKISHORE DAS @ RAJU DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	ASTARANGA /177 /2021 (//	
8	D-BLAPL/3502/2025	NABAGHAN @ NABAGHANA OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /264 /2024 (//	
9	D-BLAPL/3503/2025	SAMIR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /38 /2025 (//	
10	D-BLAPL/3511/2025	GOLAK PARICHHA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 (//	
11	D-BLAPL/3512/2025	ALOK DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /136 /2023 (//	

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12	D-BLAPL/3514/2025	MUKESH KUMAR VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	// 0 () //	
13	D-BLAPL/3515/2025	SK. RAMJANI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /647 /2024 () //	
14	D-BLAPL/3516/2025	NARAYAN PADHI @ PADHY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BIRIDI PS /296 /2024 () //	
15	D-BLAPL/3518/2025	KAPILDEV RAY @ KAPIL RAY @ KAPIL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /437 /2024 () //	
16	D-BLAPL/3521/2025	AMULYA BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	OUPADA /241 /2024 () //	
17	D-BLAPL/3522/2025	SARAT CHANDRA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /32 /2025 () //	
18	D-BLAPL/3523/2025	SK. SHAKEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /56 /2025 () //	
19	D-BLAPL/3524/2025	DEEPAK BARIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	JAGATSINGPUR /1059 /2024 () //	
20	D-BLAPL/3526/2025	MD. SAHIL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /214 /2024 () //	AOD20240000364C202500009
21	D-BLAPL/3538/2025	SIBA SANKAR MALYADI @ SIVA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /166 /2024 () //	
22	D-BLAPL/3539/2025	FAKIR MOHAN NAIK VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /7 /2025 () //	
23	D-BLAPL/3540/2025	KARUNAKAR TARAI @ KARUNAKAR	AMULYA RATNA PANDA	KUAKHIA /448 /2024	

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35	D-BLAPL/3562/2025	STATE OF ODISHA DEBASIS PATTNAIK VS	PRABUDDHA KUMAR PATTANAIAK VS	// GOSANINUAGAM /24 /2025 ()	
36	D-BLAPL/3565/2025	STATE OF ODISHA SANJAY PRADHAN @ SANJU VS	DEVASHIS PANDA VS	// KHURDA MODEL /84 /2024 ()	AOR20220001247C202500017
37	D-BLAPL/3566/2025	STATE OF ODISHA BIKRAM GAHIR VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA SADAR /9 /2025 ()	AOR20220001615C202500015
38	D-BLAPL/3570/2025	STATE OF ODISHA RAJUNA @ RAJESH MOHAPATRA VS	SUSMITA PATTNAIK VS	// CHANDANPUR /289 /2024 ()	
39	D-BLAPL/3574/2025	STATE OF ODISHA DEBDAS MANDAL @ DEBA MANDAL @ DEBADAS MANDAL VS	ABHIRAM RANJAN MOHANTY VS	// PARADEEP MODEL /95 /2024 ()	
40	D-BLAPL/3575/2025	STATE OF ODISHA SABBIR ALI VS	SIDDHANT SARANGI VS	// LINGARAJ P.S. /23 /2024 ()	
41	D-BLAPL/3576/2025	STATE OF ODISHA SANTA KUMAR VS	BIJAYA KUMAR RAGADA VS	// NANDAPUR /12 /2025 ()	
42	D-BLAPL/3577/2025	STATE OF ODISHA SAURABH BHARDWAJ VS	BIJAYA KUMAR RAGADA VS	// NANDAPUR /12 /2025 ()	
43	D-BLAPL/3579/2025	STATE OF ODISHA SANJAYA @ SANJAYA SETHY VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /12 /2025 ()	
44	D-BLAPL/3582/2025	STATE OF ODISHA BALGOPAL THANAPATI VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /22 /2025 ()	
45	D-BLAPL/3583/2025	STATE OF ODISHA LAXMIKANTA BISWAS @ LAXMIDHAR VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /45 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/3586/2025	MD. ANISH @ MOHAMMAD ANISH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /22 /2025 () //	
47	D-BLAPL/3588/2025	PABITRA CHIRAGUN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /24 /2025 () //	
48	D-BLAPL/3589/2025	AKULA PATRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	PATTAPUR (DIGAPAHANDI) /461 /2024 () //	
49	D-BLAPL/3597/2025	MAHENDRA HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /5 /2025 () //	
50	D-BLAPL/3598/2025	FALGUNI @ MUNA THANAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /22 /2025 () //	
51	D-BLAPL/3600/2025	MAINA ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /489 /2024 () //	
52	D-BLAPL/3604/2025	MANORANJAN PADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /22 /2025 () //	
53	D-BLAPL/3608/2025	SIMANCHAL GOUDA @ SIMANCHALA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /576 /2024 () //	AOD20240000242C202500030
54	D-BLAPL/3613/2025	SANTOSH SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LAXMISAGAR P.S. /651 /2024 () //	
55	D-BLAPL/3617/2025	SUMANTA BARIK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH RURAL /185 /2024 () //	
56	D-BLAPL/3618/2025	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /69 /2025 () //	
57	D-BLAPL/3621/2025	RAJENDRA KUMAR KHUSWA @ KUSHUWAHA	SAPAN KUMAR LENKA	CHANDRASEKHARPUR /639 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3622/2025	CHINA @ RANJIT CHEMI	SATYASHREE MOHANTY	MANCHESWAR P.S. /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3623/2025	UTTAM MOHAPATRA	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3627/2025	RUPAN MADAL	BASANTA KUMAR DAS	R.UDAYAGIRI /21 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3630/2025	DEEPAK KUMAR SAHOO	DEVASHIS PANDA	CHANDAKA P.S. /417 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/3633/2025	SUNITA KHILLO	ASIT KUMAR JENA	CHITRAKONDA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/3634/2025	ASUDU @ ASURU KHILA	ASIT KUMAR JENA	CHITRAKONDA /65 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/3635/2025	NITIN AGARWAL	MANAS RANJAN BAUG	CDA-II /4 /2025	AOR20220002374C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/3636/2025	MOHAMMED ZAKI	TANMAYA KUMAR MOHANTY	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/3639/2025	DASARATHI TUDU	AKSHAYA KUMAR SAHOO	KINJIRKELA /102 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/3641/2025	LINGARAJ SWAIN @ LINGA	AKSHAYA KUMAR SAHOO	REAMAL /24 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/3642/2025	SATYANARAYAN BEHERA	SOMA PATNAIK	TIKAYATPALI /87 /2024	
		VS	VS	()	

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69	D-BLAPL/3644/2025	STATE OF ODISHA JUNESH TURUK VS	HIMANSHU BHUSAN DASH VS	// KORAPUT TOWN /222 /2024 ()	
70	D-BLAPL/3649/2025	STATE OF ODISHA NRUSINGH CHARAN BEHERA VS	JAJATI KESHARI KHUNTIA VS	// DAMANJODI /94 /2024 ()	
71	D-BLAPL/3650/2025	STATE OF ODISHA ANASU KHARA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
72	D-BLAPL/3652/2025	STATE OF ODISHA BHAGABAN PATNIA VS	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /330 /2024 ()	
73	D-BLAPL/3655/2025	STATE OF ODISHA MEGHA SHAH VS	RAJIB LOCHAN PATTNAIK VS	// RAYAGADA G.R.P. /3 /2025 ()	
74	D-BLAPL/3657/2025	STATE OF ODISHA NARAYAN SAMAL @ SANIA @ NARAN VS	SMRUTI RANJAN ROUT VS	// SALIPUR /10 /2025 ()	
75	D-BLAPL/3658/2025	STATE OF ODISHA DEEPAK KUMAR SINGH @ PAPU VS	PRAJIT KUMAR PRADHAN VS	// INDUASTRIAL,NISA /121 /2024 ()	
76	D-BLAPL/3660/2025	STATE OF ODISHA ASISH SAHU @ PANDA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /414 /2024 ()	
77	D-BLAPL/3661/2025	STATE OF ODISHA HEMANTA SAHU VS	JYOTIRMAYA SAHOO VS	// KANTABANJI /391 /2024 ()	
78	D-BLAPL/3662/2025	STATE OF ODISHA MANUA PARIDA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()	
79	D-BLAPL/3664/2025	STATE OF ODISHA KRISHNA BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MALKANGIRI /262 /2024 () //	

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80	D-BLAPL/3666/2025	KARNA SISA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /150 /2024 () //	
81	D-BLAPL/3667/2025	LAXMIDHAR PATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDRASEKHARPUR /961 /2024 () //	
82	D-BLAPL/3670/2025	SUNIL BADARAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 () //	
83	D-BLAPL/3672/2025	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /19 /2006 () //	
84	D-BLAPL/3673/2025	EKAN PANI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	MALKANGIRI /743 /2023 () //	
85	D-BLAPL/3674/2025	SATYAJIT MOHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	TIGIRIA /224 /2024 () //	
86	D-BLAPL/3675/2025	SANJAY EKKA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LATHIKATA /103 /2024 () //	
87	D-BLAPL/3676/2025	LADU KISHORE DASH VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	KHANDAGIRI P.S. /232 /2017 () //	
88	D-BLAPL/3677/2025	MANOJ MATTAM @ MANOJ KUMAR MATTAM VS STATE OF ODISHA	SURYAKANTA DASH VS	SEMILLIGUDA /80 /2023 () //	
89	D-BLAPL/3678/2025	SUSANT SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /25 /2025 () //	
90	D-BLAPL/3681/2025	GOPAL KALO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /129 /2024 () //	
91	D-BLAPL/3682/2025	TANMAYA SETHI	DEBENDRA KUMAR DHAR	PARJANG /211 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CMAPL/4609/2025	STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	//	LOD20240000172C202500082
		VS	VS	()	
		LAXMIDHAR PRUSTY		//	
93	D-CMAPL/4648/2025	M.JOGAMAYA	SANGRAMJEET SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CMAPL/4714/2025	MAYADHAR SAHOO	ABINASH ROUTRAY	//	
		VS	VS	()	
		COMMNR. LAND RECORDS AND SETTLEMENT, CUTTACK		//	
95	D-CMAPL/4840/2025	BIJAY KUMAR ROUT @ BIJOY ROUT	ADV.	//	
		VS	VS	()	
		PRIYAMBADA SWAIN@ROUT		//	
96	D-CMP/4608/2025	SHREE SHREE RADHA KRUSHNA RAGHUNATHJEW	THAKURANJAN DEO	//	AOR20220001593C202500009
		VS	VS	()	
		KAMALA NAYAK		//	
97	D-CMP/4640/2025	GITANJALI SAHU @ SAU	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		BIJAY KUMAR SAU		//	
98	D-CMP/4799/2025	JHUNNU PANIGRAHI	BIBHUDHANANDA MUDULI	//	
		VS	VS	()	
		TARINI PRASAD MISHRO		//	
99	D-CMP/4849/2025	SURESH CHOUDHURY	SUMITRA MOHANTY	//	
		VS	VS	()	
		GITA DEVI CHOUDHURY		//	
100	D-CONTC/4607/2025	NAYANA MANGARAJ	ADV	//	AOR20230000802C202500013
		VS	VS	()	
		RAJESH PRAVAKAR PATIL,COMMISSIONER,B.M.C,BHUBANESWAR		//	
101	D-CONTC/4613/2025	JAGANNATH PRATIHARI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		SIDDHARTHA SHANKAR SWAIN,COLLECTOR-CUM-CHAIRMAN,DISTRICT LEVEL LAND SALE SUB-COMMITTEE,PURI		//	
102	D-CONTC/4614/2025	KUBERA MAHANTA	ADV.	//	
		VS	VS	()	

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103	D-CONTC/4618/2025	SHALINI PANDIT, IAS AYUSH KANUNGO VS	ADV. VS	// // 0	
104	D-CONTC/4642/2025	RAHUL SINGH, IAS SANDHYA RANI BADAPANDA VS	ADV. VS	// // 0	
105	D-CONTC/4646/2025	PRITIPARNA MISHRA, OAS SHANTANU KUMAR DAS VS	ADV. VS	// // 0	
106	D-CONTC/4649/2025	MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION, BBSR, ODISHA PURNA CHANDRA SAHOO VS	ADV. VS	// // 0	
107	D-CONTC/4665/2025	TRUPTI DASH, OAS SUKANTI SETHI VS	ADV. VS	// // 0	
108	D-CONTC/4667/2025	DIBYA JYOTI PARIDA, IAS SANTI MURMU ALIAS SOREN VS	ADV. VS	// // 0	
109	D-CONTC/4672/2025	PRATHAMESH ARABINDA RAJESHIRKE, IAS PRADEEP KUMAR MOHAPATRA VS	ADV. VS	// // 0	
110	D-CONTC/4674/2025	SISIRA KUMAR SWAIN, SUPERINTENDENT, GST AND CX, CUTTACK-II RANGE, CUTTACK-II CIRCLE, DIVISION CUTTACK-I ITISHREE SAHOO VS	ADV. VS	// // 0	
111	D-CONTC/4692/2025	SATYBRATA RAY, OAS RAKESH SAMAL VS	ADV. VS	// // 0	
112	D-CONTC/4754/2025	K.P SINGH COMMANDANT GRER CENRE, MAHARASTRA GITANJALI SA VS	SANGRAM JENA VS	// // 0	
113	D-CONTC/4763/2025	HEMA KANTA SAY, IAS, COLLECTOR AND DISTRICT MAGISTRATE MAYURBHANJ MRUTUNJAY BEHERA VS	SANGRAM JENA VS	// // 0	
		HEMA KANTA SAY, IAS, COLLECTOR AND DISTRICT MAGISTRATE MAYURBHANJ		//	

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114	D-CONTC/4784/2025	GAJENDRA BEHERA VS HEMA KANTA SAY,IAS,COLLECTOR AND DISTRICT MAGISTRATE MAYURBHANJ	SANGRAM JENA VS	// ()	
115	D-CONTC/4815/2025	SWETALINA DAS VS SHYAM SUNDAR TUDU,OAS	ADV. VS	// ()	
116	D-CONTC/4820/2025	SURESH KUMAR MOHAPATRA VS ANU GARG,IAS	ADV. VS	// ()	
117	D-CONTC/4827/2025	LAXMIDHAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// ()	
118	D-CONTC/4829/2025	JAGADISH CHANDRA DAS VS DEBIPRASAD ROUT,EXECUTIVE OFFICER BARIPADA MUNICIPALITY,MAYURBHANJ	ADV. VS	// ()	
119	D-CONTC/4834/2025	NALINIKANT KUNDU @ NALINI KUNDU VS SMRUTI RANJAN PRADHAN,COLLECTOR,KENDRAPARA	KISHORE KUMAR MISHRA VS	// ()	
120	D-CRLA/3506/2025	GOBINDA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHULBANI TOWN /144 /2020 ()	
121	D-CRLA/3509/2025	PRASANA NAIK @ PINTU NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SURADA /17 /2022 ()	
122	D-CRLA/3558/2025	DIPTI NIHAR RANJAN MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /93 /2021 ()	
123	D-CRLA/3614/2025	LAXMI KANTA BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /198 /2018 ()	
124	D-CRLA/3616/2025	BIJAY KUMAR DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	INDUASTRIAL,NISA /263 /2022 ()	
125	D-CRLMC/3479/2025	BIDYUT KUMAR BISWAS	SAHIL KUMAR NAIR	SAINTALA /417 /2024	AOR20220004562C202500001

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		VS	VS	()	
126	D-CRLMC/3485/2025	STATE OF ODISHA DROUPADI TRIPATHY	ASUTOSH TRIPATHY	// ANGUL TOWN /677 /2017	AOR20220001648C202500014
		VS	VS	()	
127	D-CRLMC/3486/2025	STATE OF ODISHA BAPI@BABRUBAHAN MOHANTY	SARADA PRASAD DASH	// / /0	
		VS	VS	()	
128	D-CRLMC/3493/2025	STATE OF ODISHA RAGHUNATHA BISWAL	SARADA PRASAD DASH	// ASTARANGA /136 /2007	
		VS	VS	()	
129	D-CRLMC/3498/2025	STATE OF ODISHA GANGADHAR MEHER	TRILOCHAN NANDA	// BOLANGIR SADAR /473 /2022	
		VS	VS	()	
130	D-CRLMC/3501/2025	STATE OF ODISHA PRASANNA CHOUDHARY	AMIT PATTNAIK	// KALINGA NAGAR /28 /2025	
		VS	VS	()	
131	D-CRLMC/3510/2025	STATE OF ODISHA PRASANNA CHOUDHARY	AMIT PATTNAIK	// KALINGA NAGAR /29 /2025	
		VS	VS	()	
132	D-CRLMC/3513/2025	STATE OF ODISHA PRASANNA CHOUDHARY	AMIT PATTNAIK	// KALINGA NAGAR /27 /2025	
		VS	VS	()	
133	D-CRLMC/3519/2025	STATE OF ODISHA PRASANNA CHOUDHARY	AMIT PATTNAIK	// KALINGA NAGAR /30 /2025	
		VS	VS	()	
134	D-CRLMC/3520/2025	STATE OF ODISHA RAMESH KUMAR PRADHAN	BIJAY KUMAR PARIDA	// / /0	
		VS	VS	()	
135	D-CRLMC/3525/2025	STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD., KEONJHAR	SHIBANI SHANKAR PRADHAN	// BALASORE VIGILANCE /30 /2013	
		VS	VS	()	
		ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, KOLKATA		//	
136	D-CRLMC/3531/2025	KALU CHARAN SETHI@KALIA SETHI	BHAGABAN SARANGI	KABISURYANAGAR /79 /2004	AOR20220002669C202500002
		VS	VS	()	

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137	D-CRLMC/3537/2025	STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD., KEONJHAR VS	SHIBANI SHANKAR PRADHAN VS	// BALASORE VIGILANCE /30 /2013 ()	
138	D-CRLMC/3542/2025	STATE OF ODISHA(VIG.) LANKESWAR PATRA VS	MAHES DAS VS	// KOTOAGARH /19 /2023 ()	
139	D-CRLMC/3551/2025	STATE OF ODISHA BABUL @ BABRUBAHNSUNDARA VS	SUDEEP KUMAR SARANGI VS	// CHANDAKA P.S. /89 /2015 ()	
140	D-CRLMC/3554/2025	STATE OF ODISHA NEHURU BEHERA VS	JNYANANANDA PANDA VS	// KOKSARA /26 /2003 ()	
141	D-CRLMC/3555/2025	STATE OF ODISHA M/S SAI DARBAR INFRATECH PVT. LTD., BBSR VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
142	D-CRLMC/3563/2025	STATE OF ODISHA DANDA @ SUDHANSU SEKHAR BEHERA VS	BHABANI SANKAR MISHRA VS	// BINJHARPUR /201 /2016 ()	
143	D-CRLMC/3568/2025	STATE OF ODISHA PANKAJ MAHAKUR VS	TARA PRASAD MOHAPATRA VS	// / /0 ()	
144	D-CRLMC/3571/2025	STATE OF ODISHA PATI PRADHAN VS	ASUTOSH TRIPATHY VS	// CHHENDIPADA /181 /2014 ()	AOR20220001648C202500015
145	D-CRLMC/3578/2025	STATE OF ODISHA AJIT KUMAR DALAI VS	SK. ZAFARULLA VS	// BOLANGIR SADAR /289 /2023 ()	
146	D-CRLMC/3580/2025	STATE OF ODISHA DAVID NAYAK @ DILU VS	SANJIT MISHRA VS	// LALBAG /53 /2021 ()	
147	D-CRLMC/3587/2025	STATE OF ODISHA RAJENDRA KUMAR JENA VS	BISWA KUMAR MISHRA VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/3591/2025	SUBODA KUMAR SAHOO @ SUBODH SAHU @ PINTUBASANTA KUMAR DAS VS STATE OF ODISHA	VS	RAIRANGPUR TOWN /64 /2022 () //	
149	D-CRLMC/3593/2025	GOURI SHANKAR DEHURY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	//0 () //	
150	D-CRLMC/3602/2025	GANESH NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	CHANDAKA P.S. /385 /2024 () //	
151	D-CRLMC/3603/2025	RAGHUNATH KARA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
152	D-CRLMC/3610/2025	SATYABRATA RANA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CUTTACK SADAR /81 /2019 () //	
153	D-CRLMC/3620/2025	ANWAE ALI KHAN VS STATE OF ODISHA	SATYABRATA DASH VS	//0 () //	
154	D-CRLMC/3624/2025	UMESH CHANDRA TRIPATHY VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	KORAPUT VIGILANCE /60 /2016 () //	
155	D-CRLMC/3625/2025	TAPAD KUMAR MALLICK VS STATE OF ODISHA	PRATYUS RANJAN VS	MADHUPATNA /70 /2015 () //	
156	D-CRLMC/3628/2025	SUDHAKAR PRADHAN@SUDHAKAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	CHANDRASEKHARPUR /631 /2024 () //	
157	D-CRLMC/3631/2025	SRIDHAR JENA@MURALI JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JAJPUR ROAD /376 /2020 () //	
158	D-CRLMC/3640/2025	SAGAR SAHU VS STATE OF ODISHA	RESHMA BEHERA VS	PLANTSITE /907 /2024 () //	
159	D-CRLMC/3643/2025	BAIDHARA HANSDA	RABINDRA NATH PANDA	//0	

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		VS	VS	()	
160	D-CRLMC/3645/2025	STATE OF ODISHA SAMIM KHAN	SK. ZAFARULLA	// TIHIDI /443 /2024	
		VS	VS	()	
161	D-CRLMC/3654/2025	STATE OF ODISHA AJIT PRASAD ROUT	AMLAN MOHANTY	// / /0	
		VS	VS	()	
162	D-CRLMC/3680/2025	STATE OF ODISHA RAJU HANTAL	JUGALA KISHORE PANDA	// CHITRAKONDA /155 /2023	
		VS	VS	()	
163	D-CRLMP/3499/2025	STATE OF ODISHA PRITI RANJAN NAYAK	BYOMAKESH TRIPATHY	// / /0	
		VS	VS	()	
164	D-CRLMP/3500/2025	STATE OF ODISHA LUSIKA BARIK	BYOMAKESH TRIPATHY	// / /0	
		VS	VS	()	
165	D-CRLMP/3532/2025	STATE OF ODISHA BASANTA KUMAR RAJ	SATYABAN SAHOO	// / /0	
		VS	VS	()	
166	D-CRLMP/3590/2025	STATE OF ODISHA RALI SUBUDHI	SANTOSH CHANDRA ATABUDHI	// / /0	
		VS	VS	()	
167	D-CRLMP/3611/2025	STATE OF ODISHA BASANTI DAS	MANOJ KUMAR MOHANTY	// / /0	
		VS	VS	()	
168	D-CRLMP/3647/2025	STATE OF ODISHA SAROJ KUMAR NAYAK	SUSANTA SEKHAR MOHAPATRA	// TIRTOL /459 /2023	AOD20220004450C202500001
		VS	VS	()	
169	D-CRLREV/3594/2025	STATE OF ODISHA DINESH KUMAR JENA	PRASANTA KUMAR DAS	// / /0	
		VS	VS	()	
170	D-CRLREV/3637/2025	PURNA CHANDRA RAY HARIHAR PANI	BYOMOKESH SAHOO	// KUCHINDA /429 /2024	
		VS	VS	()	

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171	D-CRLREV/3656/2025	STATE OF ODISHA SASHIREKHA MAHARANA VS SARASWATI MAHARANA	PRASANTA KUMAR SATAPATHY VS	// /0 0 //	
172	D-FAO/4662/2025	THE MANAGER, M/S NEW INDIA ASSURANCE CO. LTD. VS SUJATA BEHERA	DA. B. S. BEHARI DAS VS	// 0 //	
173	D-FAO/4664/2025	BALARAM GIRI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
174	D-FAO/4673/2025	ASHALATA BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
175	D-FAO/4716/2025	MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED VS ANUSAYA DWARI	UDALU CHANERA SAMANTARAY VS	// 0 //	AOR20220001406C202500004
176	D-MACA/4695/2025	MANAGER TP CLAIMS, GO DIGIT GENERAL INSURANCE VS KALABATI TADINGI	ANAMOL BHAN VS	// 0 //	
177	D-MACA/4764/2025	ANITA SUAR VS ORIENTAL INSURANCE CO. LTD., SAMBALPUR	BIKRAM CHANDRA GHADEI VS	// 0 //	
178	D-MACA/4806/2025	NABINA BHATRA VS VIJAY GUPTA	DHANANJAYA MUND VS	// 0 //	
179	D-MACA/4810/2025	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NEW INDIA ASSURANCE CO. LTD. VS GIRIJA SANKAR ACHARYA	SSSANKU KUMAR CHAITIACK VS	// 0 //	
180	D-MACA/4819/2025	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NEW INDIA ASSURANCE CO. LTD. VS GIRIJA SANKAR ACHARYA	SSSANKU KUMAR CHAITIACK VS	// 0 //	
181	D-MATA/4770/2025	SURENDRA TANTY VS LILABATI NAG	DR. PRASANTA KUMAR MISHRA VS	// 0 //	

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182	D-MATA/4813/2025	SACHIP PRADHAN VS RINKI PRADHAN	PABITRA KUMAR NAYAK VS	// 0 //	
183	D-OTAPL/4707/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BIRKINNESWAR VS M/S. MYTHRI INFRASTRUCTURE AND MINING INDIA PVT LTD.,RAYAGADA	CHISHAMBI KANESWAR VS	// 0 //	AOR20220001780C202500015
184	D-OTAPL/4755/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BIRKINNESWAR VS T SRINIVASA RAO	CHISHAMBI KANESWAR VS	// 0 //	AOR20220001780C202500016
185	D-RPFAM/4653/2025	KHITISH MAHANTA VS KHIRABATI @ SASMITA MAHANTA	PURNA CHANDRA MISHRA VS	// 0 //	
186	D-RPFAM/4668/2025	JUGAL PRASAD SAMANTARAY VS PINKY KANHAR	KARTIK CHANDRA TRIPATHY VS	// 0 //	
187	D-RPFAM/4699/2025	ASHOK KUMAR PATI@ASHOK PATI VS GEETARANI PATI	SURYAKANTA DWIBEDI VS	// 0 //	
188	D-RPFAM/4712/2025	DEEPIKA MOHAPATRA VS SATYAJIT MISHRA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500005
189	D-RSA/4698/2025	SUBRAT RANJAN PANDA VS STATE OF ODISHA	S.S.RAO (SR. ADV.) VS	// 0 //	
190	D-RSA/4725/2025	BIRANCHI KHUMRI @ KHUMURI VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
191	D-RSA/4740/2025	BILCHEN TOPPO VS CHRISTOCHIT XESS	UMA CHARAN MISHRA VS	// 0 //	
192	D-RSA/4767/2025	SAGAR PATRA VS RABINDRA PATRA	ASHOK DAS VS	// 0 //	
193	D-RVWPET/4660/2025	GEETAMANI SOREN @ MAJHI	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-RVWPET/4697/2025	LAND ACQUISITION OFFICER, KALAHANDI	USHARANI PADHY, A.S.C.	//	LOD20240000172C202500084
		VS	VS	()	
		TAPAN KUMAR BEHERA		//	
195	D-RVWPET/4710/2025	LAND ACQUISITION OFFICER, KALAHANDI	USHARANI PADHY,A.S.C	//	LOD20240000194C202500088
		VS	VS	()	
		SUDHIR KUMAR BEHERA		//	
196	D-RVWPET/4807/2025	BAHUDI JENA	DEVI PRASAD DASH	//	
		VS	VS	()	
		BENUDHAR SWAIN		//	
197	D-TRP(C)/4785/2025	RAJASHREE ROUT @ GANTAYAT	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		PABITRA MOHAN ROUT		//	
198	D-TRPCRL/3584/2025	PRADEEP KUMAR DAS	RAKESH BEHERA	//0	
		VS	VS	()	
		DEEPTIMAYEE DAS @ PUTHAL		//	
199	D-WA/4629/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//	LOD20240000194C202500087
		VS	VS	()	
		URMILA MOHANTY		//	
200	D-WA/4656/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//	LOD20240000172C202500083
		VS	VS	()	
		BIJAY KUMAR SAHOO		//	
201	D-WA/4689/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000200C202500090
		VS	VS	()	
		JYOTSNARANI BEHERA		//	
202	D-WA/4696/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//	LOD20240000200C202500089
		VS	VS	()	
		SK. NASIR BUX		//	
203	D-WA/4774/2025	TRIDENT GALAXY RESIDENTS WELFARE ASSOCIATION	MOHIB SARWAL	//	
		VS	VS	()	
		DURGA SANKAR PRASAD MISHRA		//	
204	D-WA/4826/2025	SANJITA DAS	RUPESH KUMAR KANUNGO	//	
		VS	VS	()	

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205	D-WP(C)/4604/2025	STATE OF ODISHA SOUDAMINI NAYAK VS	MANAS PATI VS	// // ()	AOR20220001535C202500023
206	D-WP(C)/4605/2025	STATE OF ODISHA PRASAD KUMAR DAS VS	MANAS PATI VS	// // ()	AOR20220001535C202500022
207	D-WP(C)/4606/2025	STATE OF ODISHA NALINIKANTA BEHERA VS	MANAS PATI VS	// // ()	AOR20220001535C202500024
208	D-WP(C)/4610/2025	STATE OF ODISHA PRAVAT KUMAR PANDA VS	MRITUNJAY BANERJEE VS	// // ()	AOD20240000719C202500001
209	D-WP(C)/4611/2025	STATE OF ODISHA BISWANATH MOHAPATRA VS ICICI BANK, AUTHORIZED OFFICER	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500002
210	D-WP(C)/4612/2025 WP(C)/3647/2025	MAMATA MANJARI SETHI VS COLLECTOR KENDRAPARA	KISHORE KUMAR MISHRA VS	// // ()	
211	D-WP(C)/4615/2025	JALANDHAR NAYAK VS	RAGHUNATH DASMOHAPATRA VS	// // ()	
212	D-WP(C)/4616/2025	STATE OF ODISHA HIRANMAYEE SAMAL VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
213	D-WP(C)/4617/2025	STATE OF ODISHA PINAKPANI MOHANTY VS	SATYAJIT MUKHERJEE VS	// // ()	
214	D-WP(C)/4619/2025	UNION OF INDIA JAMANA KARREYYA VS	GOPINATH PANDA VS	// // ()	
215	D-WP(C)/4620/2025	STATE OF ODISHA NIRANJAN MAHAPATRA VS STATE OF ODISHA	GOPINATH PANDA VS	// // ()	

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216	D-WP(C)/4621/2025	RAJESH RANJAN PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
217	D-WP(C)/4622/2025	BIGHNESH KUMAR MISHRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
218	D-WP(C)/4623/2025	SANGEETA SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
219	D-WP(C)/4624/2025	ARTTA DAS VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
220	D-WP(C)/4625/2025	AMIYA KUMAR SAHANI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
221	D-WP(C)/4626/2025	MAHENDRA KANHAR @ KAAANR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
222	D-WP(C)/4627/2025	MAMATA PATTJOSHI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202500012
223	D-WP(C)/4628/2025	KUMUDINI PRADHAN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202500011
224	D-WP(C)/4630/2025	BASANT KUMAR BARAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
225	D-WP(C)/4631/2025	ABDHUT PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/4632/2025	SWARNAMAYEE BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
227	D-WP(C)/4633/2025	SUPRIYA NAYAK	JITENDRA KUMAR DIGAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4634/2025	MUKESH BHOI	CHAITANYA NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/4635/2025	PADUKU JUBORAU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4636/2025	DR.BHAGIRATHI PANIGRAHI	SAMARENDRA MOHANTY	//	
		VS	VS	0	
		REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
231	D-WP(C)/4637/2025	PURNANANDA SAMAL	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/4638/2025	LATA MIRIG	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4639/2025	SUJIT KUMAR MIRIG	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/4641/2025	RADHA KANTA PRADHAN	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/4643/2025	AMULYA PATEL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4644/2025	KANCHAN NAIK	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4645/2025	BARUN MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4647/2025	DALADEI MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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239	D-WP(C)/4650/2025	STATE OF ODISHA TAHASIL SAHU VS	BINOD KUMAR HATI VS	// // 0	
240	D-WP(C)/4651/2025	PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION GOV. OF ODISHA, KHURDA PADMAN KUMAR DALAI @ DALEI VS	MANOJ OJHA VS	// // 0	
241	D-WP(C)/4652/2025	STATE OF ODISHA MANIRAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/4654/2025	STATE OF ODISHA SHASHIDHAR BARIK VS	MANOJ OJHA VS	// // 0	
243	D-WP(C)/4655/2025	STATE OF ODISHA GANGADHAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
244	D-WP(C)/4657/2025	STATE OF ODISHA BINAPANI MONHANTA VS	MANOJ OJHA VS	// // 0	
245	D-WP(C)/4658/2025	STATE OF ODISHA M/S.MANGALA ASSOCIATES PVT.LTD, KENDUJHARMADHAB LAL AGARWAL VS	MANOJ OJHA VS	// // 0	
246	D-WP(C)/4659/2025	DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA KAILAS MOHANTA VS	MANOJ OJHA VS	// // 0	
247	D-WP(C)/4661/2025	STATE OF ODISHA M/S. MANGALA ASSOCIATES PVT. LTD., MRINAL COMANJARA AGARWAL VS	MANOJ OJHA VS	// // 0	
248	D-WP(C)/4663/2025	DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA CHANDRA SEKHAR MOHANTY VS	RANJIT MOHANTY VS	// // 0	
249	D-WP(C)/4666/2025	STATE OF ODISHA BIDYADHAR JENA VS	RAMDAS ACHARY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/4669/2025	EXECUTIVE ENGINEER (ELECTRICAL DIVISION SUNDARGARH) KINMARA, SUNDARGARH / VS RATHI MINZ	VS RAMDAS ACHARY	0 //	
251	D-WP(C)/4670/2025	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
252	D-WP(C)/4671/2025	MAGHABAN BAG VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
253	D-WP(C)/4675/2025	SALILA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
254	D-WP(C)/4676/2025	UGRESAN PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
255	D-WP(C)/4677/2025	M/S.JAGANNATH PRASAD NURSERY, BBSR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMMISSIONER(CENTRAL), ROURKELA	RAMDAS ACHARY VS	// 0	
256	D-WP(C)/4678/2025	PUSPAKETU PANDA VS ODISHA GRAMYA BANK	SUDARSHAN NANDA VS	// 0 //	
257	D-WP(C)/4679/2025	TRINATH PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
258	D-WP(C)/4680/2025	P.KAILASH RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
259	D-WP(C)/4681/2025	JASWASI BHUSAN SAMAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
260	D-WP(C)/4682/2025	PRAKASH CHANDRA SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
261	D-WP(C)/4683/2025	TRILOCHAN DASH	SUBASH CH PANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4684/2025	MANJUBALA SAHOO	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/4685/2025	SUKANTA KUMAR SAHOO	RAGHUNATH BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/4686/2025	HARIHAR @ HARIHARA SUBUDHI	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4687/2025	PRATAP CHANDRA SETHY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/4688/2025	SATYABAN PASCHIMAKABAT	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
267	D-WP(C)/4690/2025	MANOJ KUMAR BASTARAY	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/4691/2025	SAUDAMINI SATAPATHY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/4693/2025	SALGADIA HAPPY AND HOLY HOME SOCIETY, ANANTA	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/4694/2025	M/S. MOTHER CONSTRUCTIONS AND ONSULTANTS, SOUMYAK	SUMITRA KYOTI BISWAL	//	
		VS	VS	0	
		THE SUPERINTENDING ENGINEER, KANUPUR HEADWORKS DIVISION, KEONJHAR		//	
271	D-WP(C)/4700/2025	DR.GOURI PRASAD NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/4701/2025	KRISHNA KUMAR PATTANAIAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/4702/2025	STATE OF ODISHA DR. RAMAMANJARI SAHU VS	SHASHI BHUSAN JENA VS	// // 0	
274	D-WP(C)/4703/2025	STATE OF ODISHA DR.BIJOY KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0	
275	D-WP(C)/4704/2025	STATE OF ODISHA MADHUSUDAN DASH VS	SHASHI BHUSAN JENA VS	// // 0	
276	D-WP(C)/4705/2025	STATE OF ODISHA JAYANTI PANDA VS	SAIBRATA RATH VS	// // 0	
277	D-WP(C)/4706/2025	STATE OF ODISHA PRAMOD KUMAR PARIDA VS	SHASHI BHUSAN JENA VS	// // 0	
278	D-WP(C)/4708/2025	STATE OF ODISHA RAJASRI SAHOO VS	SAIBRATA RATH VS	// // 0	
279	D-WP(C)/4709/2025	STATE OF ODISHA DR.BALLABH NARAYAN BEHERA VS	SHASHI BHUSAN JENA VS	// // 0	
280	D-WP(C)/4711/2025	STATE OF ODISHA RANJAN KUMAR PANDA VS	SAIBRATA RATH VS	// // 0	
281	D-WP(C)/4713/2025	STATE OF ODISHA CHINTAMANI MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
282	D-WP(C)/4715/2025	STATE OF ODISHA SAMARENDRA NARAYAN PANDA VS	SAIBRATA RATH VS	// // 0	
283	D-WP(C)/4717/2025	STATE OF ODISHA DR.SARADA KUMARI PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	

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284	D-WP(C)/4718/2025	SK AZIZ UDDIN VS THE ASSISTANT REGIONAL TRANSPORT OFFICER, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //	
285	D-WP(C)/4719/2025	DURGA PRASAD PANIGRAHY VS STATE OF ODISHA	NIHARKANTA PRAHARAJ VS	// 0 //	
286	D-WP(C)/4720/2025	M/S.BHAGIRATH ELEVATE, ROURKELA VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //	
287	D-WP(C)/4721/2025	SAROJINI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/4722/2025	ALL ODISHA CONTRACTORS ASSOCIATION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
289	D-WP(C)/4723/2025	SURENDRA NATH SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
290	D-WP(C)/4724/2025	NIRUPAMA MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
291	D-WP(C)/4726/2025	ALLADA RATNAMMA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/4727/2025	URMILA SABAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
293	D-WP(C)/4728/2025	PRAKASH KUMAR SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
294	D-WP(C)/4729/2025	M/S JAGABANDHU ENTERPRISES PVT.LIMITED VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
295	D-WP(C)/4730/2025	DR.BICHRANANDA DASH	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/4731/2025	BINODINI RAIKA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/4732/2025	DR. BALARAM MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/4733/2025	RUKMINI PANDA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/4734/2025	BENIYA ARUNA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/4735/2025	GYANARANJAN PANI	DOLAGOBINDA MOHAPATRA	//	
		VS	VS	0	
		THE SUB COLLECTOR, PURI		//	
301	D-WP(C)/4736/2025	REBATI DALAI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/4737/2025	MANMATH KUMAR SAHU	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/4738/2025	JAYANTI MALLICK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/4739/2025	NIHARRANJAN PANI	DOLAGOBINDA MOHAPATRA	//	
		VS	VS	0	
		THE SUB COLLECTOR, PURI		//	
305	D-WP(C)/4741/2025	DIBYARANJAN NAIK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/4742/2025	SAKUNTALA GAMANGO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/4743/2025	STATE OF ODISHA DEBASIS ROUTRAY VS THE STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0 //	
308	D-WP(C)/4744/2025	POOJA PATEL VS THE SUB COLLECTOR, PURI	DOLAGOBINDA MOHAPATRA VS	// 0 //	
309	D-WP(C)/4745/2025	RASMITA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
310	D-WP(C)/4746/2025	GITANJALI SA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
311	D-WP(C)/4747/2025	DR.SAILAJANANDINI JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
312	D-WP(C)/4748/2025	BIDULATA ROUT VS STATE OF ORISSA	PRAMOD KUMAR ROUT VS	// 0 //	
313	D-WP(C)/4749/2025	GANJENDRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
314	D-WP(C)/4750/2025	DR.BALAKRISHNA MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
315	D-WP(C)/4751/2025	ST. XAVIERS PARENTS FORUM, SATYANAGAR, BBSR VS STATE OF ODISHA	ODISHA MOHANTY VS	// 0 //	
316	D-WP(C)/4752/2025	MRUTUNJAY BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
317	D-WP(C)/4753/2025	DR.HARA PRASAD MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	

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318	D-WP(C)/4756/2025	JAGYOSINI BOSTORAY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
319	D-WP(C)/4757/2025 WP(C)/3643/2025	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //	
320	D-WP(C)/4758/2025	SARASWATHI ALLADA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/4759/2025	ANASUYA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
322	D-WP(C)/4760/2025	SIBA SANKAR SWAIN VS THE CHAIRMAN CUM MANAGING DIRECTOR, EASTERN COAL FIELDS LTD, BURDWAN	ASMIYA RANJAN MAJHI VS	// 0 //	
323	D-WP(C)/4761/2025	DR. BHABANI SHANKAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
324	D-WP(C)/4762/2025	MANIKA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/4765/2025	MAMATA KANTI ODDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/4766/2025	GOBINDA MAJHI VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
327	D-WP(C)/4768/2025	SABYASACHI MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
328	D-WP(C)/4769/2025	DEBASISH PATRA VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //	
329	D-WP(C)/4771/2025	NIRANJAN NAYAK	SASWATI MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/4772/2025	M/S SIDDHABHAIRABI ESTATE PVT.LTD., GANJAM	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/4773/2025	DEBRAJ DAS	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		THE SUB COLLECTOR, NABARANGPUR		//	
332	D-WP(C)/4775/2025	RASHMITA @ RASMITA SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/4776/2025	DHIRENDRA KUMAR DAS	SUJIT KUMAR ACHARYA	//	
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUTOMS, NEW DELHI		//	
334	D-WP(C)/4777/2025	JAYPRAKASH GUPTA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/4778/2025	A. GEETANJALI @ A. GEETANJALI RAO	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/4779/2025	LAXMAN NAYAK	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/4780/2025	AMARENDRA ROUTH	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/4781/2025	MD.ANWAR	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		OFFICER ON SPECIAL DUTY (LR) PANPOSH, SUNDERGARH		//	
339	D-WP(C)/4782/2025	PUJA UPADHAYA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/4783/2025	ANUP KUMAR NAYAK	BIRAJA PRASANNA DAS	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/4786/2025	STATE OF ODISHA PRAVAKAR BEHERA VS	SURESH CHANDRA DASH VS	// // 0	
342	D-WP(C)/4787/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR UPENDRA PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0	
343	D-WP(C)/4788/2025	STATE OF ODISHA ARUN SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
344	D-WP(C)/4789/2025	STATE OF ODISHA MANJU MOHANTY VS	RAJESH KUMAR MAHAPATRA VS	// // 0	AOR20220001639C202500011
345	D-WP(C)/4790/2025	STATE OF ODISHA SURENDRA KUMAR BAISAKH VS	BIRAJA PRASANNA DAS VS	// // 0	
346	D-WP(C)/4791/2025	STATE OF ODISHA SMRUTI RANJAN PADHIHARI VS	BIRAJA PRASANNA DAS VS	// // 0	
347	D-WP(C)/4792/2025	STATE OF ODISHA GYANARANJAN PANDA VS	ABHAY KHANDELWAL VS	// // 0	
348	D-WP(C)/4793/2025	UCO BANK, SAHID NAGAR BRANCH, BBSR MANOJ PANDA @ MANOJ KUMAR PANDA VS	RAJESH KUMAR MAHAPATRA VS	// // 0	AOR20220001639C202500012
349	D-WP(C)/4794/2025	STATE OF ODISHA JYOTI PRAKASH ROUT VS	BIRAJA PRASANNA DAS VS	// // 0	
350	D-WP(C)/4795/2025	STATE OF ODISHA NALINI DASH VS	RAJESH KUMAR MAHAPATRA VS	// // 0	AOR20220001639C202500005
351	D-WP(C)/4796/2025	STATE OF ODISHA SAMARENDRA JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	

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352	D-WP(C)/4797/2025	BIJAY BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
353	D-WP(C)/4798/2025	BIJAY KARAPATI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202500008
354	D-WP(C)/4800/2025	NARAYAN ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
355	D-WP(C)/4801/2025	BANASMITA PATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //	
356	D-WP(C)/4802/2025	MANORANJAN SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
357	D-WP(C)/4803/2025	BASANTA KUMAR BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
358	D-WP(C)/4804/2025	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
359	D-WP(C)/4805/2025	BHAJA GOBINDA ROUTH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
360	D-WP(C)/4808/2025	SHYAMSUNDAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
361	D-WP(C)/4809/2025	PRATIMA MOHAPATRA @ PRATIMA KUMARI MOHAPATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202500006
362	D-WP(C)/4811/2025	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
363	D-WP(C)/4812/2025	KUMUDINI SAHOO	TRILOCHAN PANIGRAHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/4814/2025	GANGADHAR MOHANTY	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/4816/2025	SUNIL KUMAR GURU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/4817/2025	SUVENDU SEKHAR ROUT	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/4818/2025	PRAKASH CHANDRA SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/4821/2025	MITA MOHANTY @ SASMITA MOHANTY	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/4822/2025	NEW LIFE LINE MEDICURE HOSPITAL, TELENGANASURYAKANTA DWIBEDI		//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/4823/2025	DEBASISH RAY	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/4824/2025	RASHMEE REKHA SAHOO	BISWAJIT NAYAK	//	
		VS	VS	()	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
372	D-WP(C)/4825/2025	ANANTA SAHU	GOURANG CHARAN MOHAPATRA	//	
		VS	VS	()	
		SECY TO GOVT. OF ODISHA, PANCHAYAT RAJ AND D.W. DEPT., LOK SEVA BHAWAN, BBSR/		//	
373	D-WP(C)/4828/2025	RANJIT PRADHAN	PRASANNA KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/4830/2025	SATYABRATA GHADAI	BIJAY KUMAR BEHERA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/4831/2025	STATE OF ORISSA RANJIT PRADHAN VS	PRASANNA KUMAR DASH VS	// // 0	
376	D-WP(C)/4832/2025	STATE OF ODISHA AMBIKA SANKAR MISHRA VS	MANOJ VERMA VS	// // 0	
377	D-WP(C)/4833/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL), BCDD II, TP CENTRAL BBSR VS	DEEPAK KUMAR MAHARANA VS	// // 0	
378	D-WP(C)/4835/2025	DEEPAK KUMAR MALLICK PRAFULLA KUMAR SAHOO VS	DEEPALI MAHAPATRA VS	// // 0	
379	D-WP(C)/4836/2025	STATE OF ODISHA UDAYANATH PRADHAN VS	SHANTI PRAKASH MOHANTY VS	// // 0	
380	D-WP(C)/4837/2025	STATE OF ORISSA KAMALA BISWAL VS	PAMI RATH VS	// // 0	
381	D-WP(C)/4838/2025	STATE OF ODISHA DUTIKA BEHERA VS	TRILOCHAN PANIGRAHI VS	// // 0	
382	D-WP(C)/4839/2025	STATE OF ODISHA KHETRAMOHAN DAS VS	PRAJIT KUMAR PRADHAN VS	// // 0	
383	D-WP(C)/4841/2025	STATE OF ODISHA DIPTIMAYEE MALLIK VS	AMIT PRASAD BOSE VS	// // 0	
384	D-WP(C)/4842/2025	STATE OF ODISHA SABITRI AHIR VS	STHITIPRAGYAN SUNANDINI VS	// // 0	
385	D-WP(C)/4843/2025	STATE OF ODISHA BIDULATA SAHOO VS	BISWAJIT NAYAK VS	// // 0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR		//	

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386	D-WP(C)/4844/2025	RAJENDRA JAIN VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //	
387	D-WP(C)/4845/2025	SUSANTA KUMAR PRUSTY VS UNION OF INDIA	SUBHASREE MOHANTY VS	// 0 //	
388	D-WP(C)/4846/2025	MADHUMATI AGRAWAL VS TP CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	BISWAJIT NAYAK VS	// 0 //	
389	D-WP(C)/4847/2025	AKSHATA KUMAR PUROHIT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
390	D-WP(C)/4848/2025	LIPSARANI SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
391	D-WP(C)/4850/2025	SEBATIRANI MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
392	D-WP(C)/4851/2025	PRACHI PRATIKSHYA TRIPATHY VS TP CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	BISWAJIT NAYAK VS	// 0 //	
393	D-WP(C)/4852/2025	RAJESH KUMAR NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
394	D-WP(C)/4853/2025	DR. TAPAS KUMAR MOHANTY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //	
395	D-WP(C)/4854/2025	ASHWINI HOSPITAL., CUTTACK VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //	
396	D-WP(C)/4855/2025	SAI SABURI HOSPITAL PVT.LTD VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	
397	D-WP(C)/4856/2025	M/S KAB TAK ROKOGE SECURITY AND MANPOWER CORPORATION LIMITED, CUTTACK	DR. MICHAEL J. LEWIS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/4857/2025	M/S EMPLOYEES STATE INSURANCE CORPORATION, GOVT. OF INDIA, NEW DELHI SUBASH SAHOO	RAGHUNATH BISWAL	//	
		VS	VS	()	
399	D-WP(C)/4858/2025	UNION OF INDIA DASARI RAJESWARI	DURGESH NARAYAN RATH	//	
		VS	VS	()	
400	D-WP(C)/4859/2025	STATE OF ODISHA PITABASA PARIDA	SK. ZAFARULLA	//	
		VS	VS	()	
401	D-WP(C)/4860/2025	UNION OF INDIA THANASUNDAR PRADHAN	LAXMINARAYAN PATEL	//	
		VS	VS	()	
402	D-WP(C)/4861/2025	STATE OF ODISHA HARBINDER SINGH DEENGRA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	()	
403	D-WP(C)/4862/2025	CENTRAL INFORMATION COMMISSION GOURISHANKAR PADHAN	BHARATI DASH	//	
		VS	VS	()	
404	D-WPCRL/3606/2025	STATE OF ODISHA SOVAGINI SAMAL	RAKESH BEHERA	//	
		VS	VS	()	
405	D-ABLAPL/3475/2025	STATE OF ODISHA PAPUN KUMR GOUDA @ PAPU GOUDA	SOUBHAGYA KUMAR DASH	GANGAPUR (BHANJANAGAR) /13 /2025	AOR20220001631C202500036
		VS	VS	()	
406	D-ABLAPL/3477/2025	STATE OF ODISHA PRADEEP KUMAR SWAIN @ BABU	ABHISIDDHANTA SAHOO	CHANDANPUR /237 /2024	AOR20220000014C202500002
		VS	VS	()	
407	D-ABLAPL/3480/2025	STATE OF ODISHA SK. MEHMOOD	KISHORE CHANDRA KAR	BALICHANDRAPUR /532 /2024	AOR20220001040C202500002
		VS	VS	()	
408	D-ABLAPL/3481/2025	STATE OF ODISHA KABIRAJA NAYAK	ABHISIDDHANTA SAHOO	SINGHADWAR PS /91 /2024	AOR20220000014C202500003
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3483/2025	STATE OF ODISHA PRUTHIVIRAJ KULDEEP VS	PVS NANAJI ACHARY VS	// JEYPORE TOWN /17 /2025 ()	AOR20220000211C202500011
410	D-ABLAPL/3487/2025	STATE OF ODISHA BAPI @ KRUSHNA CHANDRA MALLIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /175 /2024 ()	
411	D-ABLAPL/3488/2025 ABLAPL/1395/2025	STATE OF ODISHA SK.NURTAJ ALI VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /31 /2025 ()	
412	D-ABLAPL/3489/2025 ABLAPL/1383/2025	STATE OF ODISHA BHARAT JAIN @ BHARAT KUMAR JAIN VS	ANITA SAHOO VS	// TITILAGARH /36 /2025 ()	
413	D-ABLAPL/3491/2025	STATE OF ODISHA ADAM GARADA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /24 /2025 ()	
414	D-ABLAPL/3492/2025	STATE OF ODISHA SANJAY KUMAR PANDA VS	ARIJEET MISHRA VS	// MANGALPUR /146 /2024 ()	
415	D-ABLAPL/3495/2025	STATE OF ODISHA JAUTUKA MAJHI VS	TRILOCHAN NANDA VS	// SAINTALA /369 /2022 ()	
416	D-ABLAPL/3496/2025	STATE OF ODISHA GAJAPATI SAHU VS	TRILOCHAN NANDA VS	// SAINTALA /368 /2022 ()	
417	D-ABLAPL/3504/2025	STATE OF ODISHA GOBINDA CHANDRA PADIHARY VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /153 /2024 ()	
418	D-ABLAPL/3505/2025	STATE OF ODISHA RANJAN KUMAR NANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
419	D-ABLAPL/3507/2025	STATE OF ODISHA BIVEKASH MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/3508/2025	DUSMANTA ROUT VS STATE OF ODISHA	SUMANTA MALIK VS	BHUBAN /47 /2025 () //	
421	D-ABLAPL/3517/2025	CHUNU KHAN VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	PARADEEP LOCK /153 /2020 () //	
422	D-ABLAPL/3527/2025	SK. NAJIR HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /47 /2025 () //	
423	D-ABLAPL/3528/2025	TARESWAR BHOLA VS STATE OF ODISHA	MANORANJAN DAS VS	ASKA /472 /2024 () //	AOR20220000053C202500010
424	D-ABLAPL/3529/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHAULI PS /12 /2025 () //	
425	D-ABLAPL/3530/2025	EKADASI MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //	
426	D-ABLAPL/3533/2025	SUBRAT KUMAR PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SATYABADI /17 /2025 () //	
427	D-ABLAPL/3534/2025	SASHI PANDA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SATYABADI /17 /2025 () //	
428	D-ABLAPL/3535/2025	SASMITA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	NIMAPADA /375 /2024 () //	
429	D-ABLAPL/3536/2025	JAYANTA NAIK VS STATE OF ODISHA	SANKET KANUNGO VS	BALIMI /333 /2023 () //	
430	D-ABLAPL/3543/2025	YUSUF KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /38 /2023 () //	
431	D-ABLAPL/3545/2025	LOKANATH SAHU	RAKESH BEHERA	ANGUL TOWN /76 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/3548/2025	IBRAHIM MOHAMMAD	GOKULANANDA SAHU	PAIKMAL /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/3550/2025	SUDAM PRADHAN	CHITTA RANJAN SAHU	CHARMAL /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/3560/2025	SURAJ PRADHAN	MAHES DAS	BALLIGUDA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/3564/2025	ALOK KUMAR KHETI	NARESH CHANDRA JENA	MANAMUNDA /397 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/3567/2025	KHIRASINDHU HARIJAN	JNYANANANDA PANDA	KALAMPUR /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/3569/2025	SATYANARAYAN @ OKILA PRADHAN	BIBHUDATTA PANDA	MANAMUNDA /395 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/3572/2025	SUSIL KUMAR NAYAK	DR. SIMANCHALLA RANJIT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/3573/2025	ASHOK SAHU	ASUTOSH TRIPATHY	//	AOR20220001648C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/3581/2025	RAMA MALLIK @ SRIKANTA MALLIK	DEEPAK KU SAHOO	NIKIRAI /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/3585/2025	ANIL KUMAR JENA	DEEPAK KU SAHOO	KENDRAPARA /140 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/3592/2025	DASARATHA BASTIA	SK. ZAFARULLA	KANTAMAL /231 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/3595/2025	STATE OF ODISHA ACHYUTA SAHOO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /26 /2025 ()	
444	D-ABLAPL/3596/2025	STATE OF ODISHA GOPA @ GOPABANDHU KALTA VS	SK. ZAFARULLA VS	// KANTAMAL /238 /2024 ()	
445	D-ABLAPL/3599/2025	STATE OF ODISHA BIBHUTI BHUSAN OJHA VS	BISMAYA KUMAR STALIN VS	// JAGATSINGPUR /8 /2025 ()	
446	D-ABLAPL/3601/2025	STATE OF ODISHA MIHIRA GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /64 /2025 ()	
447	D-ABLAPL/3605/2025	STATE OF ODISHA SK. ABU @ SK. SAJUDDIN VS	JAYAKRISHNA MOHAPATRA VS	// PURUNABAZAR /25 /2025 ()	
448	D-ABLAPL/3607/2025	STATE OF ODISHA SK. KHALIL VS	JAYAKRISHNA MOHAPATRA VS	// PURUNABAZAR /25 /2025 ()	
449	D-ABLAPL/3609/2025	STATE OF ODISHA RAJESH KUMAR JAIN VS	PRATYUSHA NAIDU VS	// TITILAGARH /37 /2025 ()	
450	D-ABLAPL/3612/2025	STATE OF ODISHA LIPU @ LIPUNA PRADHAN @ LIPA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /25 /2025 ()	
451	D-ABLAPL/3615/2025	STATE OF ODISHA NITAI MANDAL @ NITYANANDA MANDAL VS	SANJEEV UDGATA VS	// MATHILI /92 /2020 ()	
452	D-ABLAPL/3619/2025	STATE OF ODISHA LAXMIKANTA GIRI VS	BIKRAM CHANDRA GHADAI VS	// BALIAPAL /289 /2024 ()	
453	D-ABLAPL/3626/2025	STATE OF ODISHA SHIBA BEHERA @ SIBA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// DEOGAON /263 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/3629/2025	BABUL NATH VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /270 /2023 () //	
455	D-ABLAPL/3632/2025	JAGA @ CHANDRAKANTA MAHALIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GOPALPUR /24 /2025 () //	
456	D-ABLAPL/3638/2025	SANDHYARANI GIRI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /289 /2024 () //	
457	D-ABLAPL/3646/2025	SOUMYA RANJAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	ASKA /43 /2024 () //	
458	D-ABLAPL/3648/2025	BIKRAMNATH SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /76 /2025 () //	
459	D-ABLAPL/3651/2025	TABU @ TAPU @ SURYA KANTA BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /2 /2025 () //	
460	D-ABLAPL/3653/2025	DR. ASISH PANIGRAHI VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	BELLAGUNTHA /52 /2025 () //	
461	D-ABLAPL/3659/2025	SAMEER SRIVASTAVA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //	
462	D-ABLAPL/3663/2025	MUNU MALIK @ MAHESWAR MALIK VS UNION OF INDIA (RAILWAY)	PRASANTA KUMAR BARIK VS	/ /0 () //	
463	D-ABLAPL/3665/2025	CHANDAN DAS VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /252 /2024 () //	
464	D-ABLAPL/3668/2025	SUBASH PRADHANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /6 /2025 () //	
465	D-ABLAPL/3669/2025	PANKAJ GUPTA	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /115 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
466	D-ABLAPL/3671/2025	VS STATE OF ODISHA RITIK BAG	VS BIKRAM CHANDRA GHADEI	() // KHARIAR /272 /2024	
467	D-ABLAPL/3679/2025	VS STATE OF ODISHA DEEPAK KUMAR DAS	VS SASMITA NANDA	() // ANGUL TOWN /81 /2025	
		VS STATE OF ODISHA	VS	() //	

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MISC CASES FILED on :03/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/2953/2025 CONTR/5/2025	RABINDRA KUMAR SAHOO MP	SUDEEP KUMAR SARANGI	2/2025
2	D-TRPCRL/3584/2025 TRPCRL/ /	PRADEEP KUMAR DAS MP	RAKESH BEHERA	13/2025
3	D-OTAPL/4707/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, SATAPANE SWERS.C MP	USHARANI PADHY, A.S.C	18/2025
4	D-OTAPL/4707/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, SATAPANE SWERS.C MP	USHARANI PADHY, A.S.C	19/2025
5	D-OTAPL/4755/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, SATAPANE SWERS.C MP	USHARANI PADHY, A.S.C	20/2025
6	D-OTAPL/4755/2025 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, SATAPANE SWERS.C MP	USHARANI PADHY, A.S.C	21/2025
7	D-TRP(C)/4785/2025 TRP(C)/ /	RAJASHREE ROUT @ GANTAYAT MP	RAJIB LOCHAN PATTNAIK	29/2025
8	D-JCRLA/40/2014 JCRLA/40/2014	BANTHU@BIRANCHI SWAIN MP	MR.PULAKESH MOHANTY. M/S.CHITTARANJAN PATTNAIK, S.C.PAD	32/2025
9	D-JCRLA/16332/2024 JCRLA/76/2024	TIMPA @ KISHORE CHANDRA BEHERA MP	SANJAY NARAYAN SAHOO, AKSHAYA KUMAR SAHOO, BADRINATH	33/2025
10	D-JCRLA/16332/2024 JCRLA/76/2024	TIMPA @ KISHORE CHANDRA BEHERA MP	SANJAY NARAYAN SAHOO, AKSHAYA KUMAR SAHOO, BADRINATH	34/2025
11	D-JCRLA/98/2009 JCRLA/98/2009	JUDHISTIR MEHER MP	M/S.B.K.RAGADA	35/2025
12	D-CONTC/2990/2025 CONTC/ /	MANJULATA SAHOO MP	ADV.	41/2025
13	D-CONTC/54561/2024 CONTC/599/2025	BASANTA KUMAR SAHOO MP	AMIT KUMAR NATH	42/2025
14	D-CONTC/54564/2024 CONTC/600/2025	SAPNESWAR BISWAL MP	AMIT KUMAR NATH	43/2025
15	D-RVWPET/52927/2024 RVWPET/1/2025	JAGADANANDA MP	SUCHETA GUMANSINGH	44/2025
16	D-RVWPET/4710/2025 RVWPET/ /	LAND ACQUISITION OFFICER, KALAHANIDISHARANI PADHY, A.S.C MP	DISHARANI PADHY, A.S.C	45/2025
17	D-RVWPET/4697/2025 RVWPET/ /	LAND ACQUISITION OFFICER, KALAHANIDISHARANI PADHY, A.S.C MP	DISHARANI PADHY, A.S.C	46/2025
18	D-RVWPET/4807/2025 RVWPET/ /	BAHUDI JENA MP	DEVI PRASAD DASH	47/2025
19	D-RVWPET/35134/2024 RVWPET/236/2024	JHASAKETAN SAHOO MP	SOURAV DAS	48/2025
20	D-RVWPET/35134/2024 RVWPET/236/2024	JHASAKETAN SAHOO MP	SOURAV DAS	49/2025
21	D-RPFAM/4653/2025 RPFAM/ /	KHITISH MAHANTA MP	PURNA CHANDRA MISHRA	67/2025
22	D-RPFAM/4668/2025 RPFAM/ /	JUGAL PRASAD SAMANTARAY MP	KARTIK CHANDRA TRIPATHY	68/2025
23	D-RPFAM/4668/2025 RPFAM/ /	JUGAL PRASAD SAMANTARAY MP	KARTIK CHANDRA TRIPATHY	69/2025
24	D-RPFAM/4699/2025 RPFAM/ /	ASHOK KUMAR PATI@ASHOK PATI MP	SURYAKANTA DWIBEDI	70/2025
25	D-RPFAM/3767/2025 RPFAM/ /	CHANDRASEKHAR NAYAK MP	BRAHMANANDA TRIPATHY	71/2025
26	D-CMAPL/4648/2025	M.JOGAMAYA	SANGRAMJEET SENAPATI	

	CMAPL/ /	MP		73/2025
27	D-CMAPL/4609/2025	STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	
	CMAPL/ /	MP		74/2025
28	D-CMAPL/4609/2025	STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	
	CMAPL/ /	MP		75/2025
29	D-CMAPL/4714/2025	MAYADHAR SAHOO	ABINASH ROURAY	
	CMAPL/ /	MP		76/2025
30	D-CMAPL/4840/2025	BIJAY KUMAR ROUT @ BIJOY ROUT	ADV.	
	CMAPL/ /	MP		77/2025
31	D-FAO/4662/2025	THE MANAGER, M/S NEW INDIA ASSURANCE COMPANY BEHERA	BYOMOKESH SAHOO	
	FAO/ /	MP		79/2025
32	D-FAO/4664/2025	BALARAM GIRI	SATYABAN SAHOO	
	FAO/ /	MP		80/2025
33	D-FAO/4673/2025	ASHALATA BEHERA	SATYABAN SAHOO	
	FAO/ /	MP		81/2025
34	D-FAO/4662/2025	THE MANAGER, M/S NEW INDIA ASSURANCE COMPANY BEHERA	BYOMOKESH SAHOO	
	FAO/ /	MP		82/2025
35	D-FAO/4716/2025	MANAGER,NEW INDIA ASSURANCE COMPANY BEHERA	POPALIMHENDRANTAKRANTARAY	
	FAO/ /	MP		83/2025
36	D-CRLREV/3594/2025	DINESH KUMAR JENA	PRASANTA KUMAR DAS	
	CRLREV/ /	MP		90/2025
37	D-CRLREV/3594/2025	DINESH KUMAR JENA	PRASANTA KUMAR DAS	
	CRLREV/ /	MP		91/2025
38	D-CRLREV/3637/2025	HARIHAR PANI	BYOMOKESH SAHOO	
	CRLREV/ /	MP		92/2025
39	D-BLAPL/2001/2025	BIKASH PARIDA	RAKESH BEHERA	
	BLAPL/761/2025	MP		153/2025
40	D-BLAPL/20503/2024	SIPU @ SIPUN DEHURY		
	BLAPL/7226/2024	MP		154/2025
41	D-BLAPL/615/2025	RUPCHAN MAJHI		
	BLAPL/343/2025	MP		155/2025
42	D-BLAPL/34781/2024	BIKASH KUMAR BISHYOI @ BIKASH KUMAR BIRMOJIA SAHOO		
	BLAPL/11683/2024	MP		156/2025
43	D-BLAPL/3497/2025	RAJKISHORE DAS @ RAJU DAS	DEBIDUTTA MOHAPATRA	
	BLAPL/ /	MP		157/2025
44	D-BLAPL/1875/2025	RAJIB @ RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	
	BLAPL/724/2025	MP		158/2025
45	D-BLAPL/34153/2024	AJIT KUMAR OJHA	DEBASIS SAHOO	
	BLAPL/11524/2024	MP		159/2025
46	D-BLAPL/18151/2024	MD.PAPPU @ ASRAF KHAN	ANITA DASH	
	BLAPL/6747/2024	MP		160/2025
47	D-BLAPL/2901/2025	D.NILAMADHABA REDDY	ADITI HOTA	
	BLAPL/1088/2025	MP		161/2025
48	D-BLAPL/2771/2025	LIPUN PANDEY	ADITI HOTA	
	BLAPL/1090/2025	MP		162/2025
49	D-BLAPL/34635/2024	BHABIT JANI	SURYAKANTA DWIBEDI	
	BLAPL/11755/2024	MP		163/2025
50	D-BLAPL/30503/2024	TOPHAN ROUT		
	BLAPL/10382/2024	MP		164/2025
51	D-BLAPL/36846/2024	PUSPANJALI PANDARA	AJIT KUMAR MOHANTY	
	BLAPL/12360/2024	MP		165/2025
52	D-BLAPL/36436/2024	BIJAYA KUMAR MAJHI	AJIT KUMAR MOHANTY	
	BLAPL/12247/2024	MP		166/2025
53	D-RSA/202/2017	SOMANATH KAR	M/S.BISWESA KESHARI NANDA, M/S SANDEEP RATH, P.K. SAHU, S. P.	
	RSA/202/2017	MP		167/2025
54	D-BLAPL/13309/2024	PRASANNA KUMAR SAHOO		
	BLAPL/4588/2024	MP		167/2025
55	D-BLAPL/31564/2024	BHAGA@BHAGABATA PRADHAN		
	BLAPL/10744/2024	MP		168/2025
56	D-RSA/4740/2025	BILCHEN TOPPO	UMA CHARAN MISHRA	
	RSA/ /	MP		168/2025
57	D-BLAPL/309/2025	PRAKASH MAHARANA @ PRAKASH		
	BLAPL/213/2025	MP		169/2025

58	D-RSA/4740/2025 RSA/ /	BILCHEN TOPPO MP	UMA CHARAN MISHRA	169/2025
59	D-RSA/4767/2025 RSA/ /	SAGAR PATRA MP	ASHOK DAS	170/2025
60	D-RSA/126/2019 RSA/126/2019	PARBATI ROUT MP	PRASANTA KUMAR SATAPATHY	171/2025
61	D-RSA/349/2015 RSA/349/2015	AKSHAYA KU.NAYAK MP	M/S.PRAFULLA KU.RATH	172/2025
62	D-RSA/349/2015 RSA/349/2015	AKSHAYA KU.NAYAK MP	M/S.PRAFULLA KU.RATH	173/2025
63	D-RSA/349/2015 RSA/349/2015	AKSHAYA KU.NAYAK MP	M/S.PRAFULLA KU.RATH	174/2025
64	D-CMP/4640/2025 CMP/ /	GITANJALI SAHU @ SAU MP	BISWAJIT MOHAPATRA	189/2025
65	D-CMP/4608/2025 CMP/ /	SHREE SHREE RADHA KRUSHNA RAGHUNATH MP	MOHAWANANDA	190/2025
66	D-CMP/4799/2025 CMP/ /	JHUNNU PANIGRAHI MP	BIBHUDHANANDA MUDULI	191/2025
67	D-CMP/4849/2025 CMP/ /	SURESH CHOUDHURY MP	SUMITRA MOHANTY	192/2025
68	D-ABLAPL/956/2025 ABLAPL/459/2025	RAJIB @ RAJIB BEHERA MP	M/S. DIBYA PRAKASH MISHRA	307/2025
69	D-ABLAPL/39460/2024 ABLAPL/18/2025	JHALAPI KALATA @ KALTA MP		308/2025
70	D-ABLAPL/441/2025 ABLAPL/329/2025	RASMI RANJAN PATRA @ RASHMI RANJAN PATRA MP		309/2025
71	D-ABLAPL/1812/2025 ABLAPL/787/2025	SURENDRA KUMAR PATRA MP		310/2025
72	D-ABLAPL/952/2025 ABLAPL/445/2025	SURENDRA KUMAR PATRA MP		311/2025
73	D-ABLAPL/25929/2024 ABLAPL/9558/2024	MIRZA JAHIR ABAS BAIG MP		312/2025
74	D-ABLAPL/36802/2024 ABLAPL/14080/2024	ROJALINI MALLICK MP		313/2025
75	D-ABLAPL/21412/2024 ABLAPL/7635/2024	LITU @ DEBASIC SAHOO MP		314/2025
76	D-ABLAPL/782/2025 ABLAPL/353/2025	CHANDI SINGH @ CHANDI PRASAD SINGH MP		315/2025
77	D-ABLAPL/9852/2023 ABLAPL/9852/2023	NANGULI DALEI MP		316/2025
78	D-ABLAPL/19581/2024 ABLAPL/6998/2024	AJIT KUMAR PRADHAN MP		317/2025
79	D-ABLAPL/1491/2025 ABLAPL/637/2025	BIBHU GOUDA @ BIBHU PRASAD GOUDA @ PANDA MP		318/2025
80	D-ABLAPL/37317/2024 ABLAPL/14290/2024	DURYODHAN PATRA MP		319/2025
81	D-ABLAPL/37979/2024 ABLAPL/14558/2024	DURYODHAN PATRA MP		320/2025
82	D-ABLAPL/14169/2021 ABLAPL/14169/2021	RATHI SAHU MP	JAYANANDA PANDA	321/2025
83	D-ABLAPL/16367/2021 ABLAPL/16367/2021	NARESH SAHU MP	JAYANANDA PANDA	322/2025
84	D-CRLMC/3498/2025 CRLMC/ /	GANGADHAR MEHER MP	TRILOCHAN NANDA	384/2025
85	D-CRLMC/3501/2025 CRLMC/ /	PRASANNA CHOUDHARY MP	AMIT PATTNAIK	385/2025
86	D-CRLMC/3510/2025 CRLMC/ /	PRASANNA CHOUDHARY MP	AMIT PATTNAIK	386/2025
87	D-CRLMC/3513/2025 CRLMC/ /	PRASANNA CHOUDHARY MP	AMIT PATTNAIK	387/2025
88	D-CRLMC/3519/2025 CRLMC/ /	PRASANNA CHOUDHARY MP	AMIT PATTNAIK	388/2025
89	D-CRLMC/3520/2025	RAMESH KUMAR PRADHAN	BIJAY KUMAR PARIDA	

	CRLMC/ /	MP		389/2025
90	D-CRLMC/1428/2025	ANUP GHOSH @ ANUP KUMAR GHOSE	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		390/2025
91	D-CRLMC/3525/2025	M/S. DEEPAK STEEL AND POWER LTD., KESORBHARSHANKAR PRADHAN		
	CRLMC/ /	MP		391/2025
92	D-CRLMC/3525/2025	M/S. DEEPAK STEEL AND POWER LTD., KESORBHARSHANKAR PRADHAN		
	CRLMC/ /	MP		392/2025
93	D-CRLMC/3537/2025	M/S. DEEPAK STEEL AND POWER LTD., KESORBHARSHANKAR PRADHAN		
	CRLMC/ /	MP		393/2025
94	D-CRLMC/3537/2025	M/S. DEEPAK STEEL AND POWER LTD., KESORBHARSHANKAR PRADHAN		
	CRLMC/ /	MP		394/2025
95	D-CRLMC/3537/2025	M/S. DEEPAK STEEL AND POWER LTD., KESORBHARSHANKAR PRADHAN		
	CRLMC/ /	MP		395/2025
96	D-CRLMC/3551/2025	BABUL @ BABRUBAHNSUNDARA	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		396/2025
97	D-CRLA/9867/2024	DASARATHI GAMANGO	SUCHIT KUMAR NAYAK	
	CRLA/353/2024	MP		396/2025
98	D-CRLMC/3555/2025	M/S SAI DARBAR INFRA TECH PVT. LTD., BISUDEEP KUMAR SARANGI		
	CRLMC/ /	MP		397/2025
99	D-CRLA/47/2020	DEBA MAJHI	HIMANSHU BHUSAN DASH	
	CRLA/47/2020	MP		397/2025
100	D-CRLA/11625/2024	EROSH SABAR	BIBHU PRASAD CHHUALSINGH	
	CRLA/394/2024	MP		398/2025
101	D-CRLMC/3563/2025	DANDA @ SUDHANSU SEKHAR BEHERA	BHABANI SANKAR MISHRA	
	CRLMC/ /	MP		398/2025
102	D-CRLMC/3578/2025	AJIT KUMAR DALAI	SK. ZAFARULLA	
	CRLMC/ /	MP		399/2025
103	D-CRLA/3506/2025	GOBINDA PRADHAN	MANAS KUMAR CHAND	
	CRLA/ /	MP		399/2025
104	D-CRLA/3509/2025	PRASANA NAIK @ PINTU NAIK	MANAS KUMAR CHAND	
	CRLA/ /	MP		400/2025
105	D-CRLMC/3587/2025	RAJENDRA KUMAR JENA	BISWA KUMAR MISHRA	
	CRLMC/ /	MP		400/2025
106	D-CRLA/2988/2025	JIBAN MALLIK	RAMESH CHANDRA MAHARANA	
	CRLA/150/2025	MP		401/2025
107	D-CRLMC/3610/2025	SATYABRATA RANA	MANOJ BIHARI DAS	
	CRLMC/ /	MP		401/2025
108	D-CRLA/2988/2025	JIBAN MALLIK	RAMESH CHANDRA MAHARANA	
	CRLA/150/2025	MP		402/2025
109	D-CRLMC/3628/2025	SUDHAKAR PRADHAN@SUDHAKAR PATRA	RACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		402/2025
110	D-CRLA/3614/2025	LAXMI KANTA BISOI	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		403/2025
111	D-CRLMC/3631/2025	SRIDHAR JENA@MURALI JENA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		403/2025
112	D-CRLMC/3640/2025	SAGAR SAHU	RESHMA BEHERA	
	CRLMC/ /	MP		404/2025
113	D-CRLA/3614/2025	LAXMI KANTA BISOI	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		404/2025
114	D-CRLA/3616/2025	BIJAY KUMAR DEHURY	PRAJIT KUMAR PRADHAN	
	CRLA/ /	MP		405/2025
115	D-CRLA/3616/2025	BIJAY KUMAR DEHURY	PRAJIT KUMAR PRADHAN	
	CRLA/ /	MP		406/2025
116	D-MACA/4695/2025	MANAGER TP CLAIMS, GO DIGIT GENERAL INSURANCE CO. LTD.		
	MACA/ /	MP		410/2025
117	D-MACA/4039/2025	THE MANAGER, LEGAL (LEGAL CELL HUB) INDIAN OVERSEAS BANKING CO. LTD., CUTTACK		
	MACA/ /	MP		411/2025
118	D-MACA/2205/2025	G.M., WATCO, SUNDARGARH	PRASANNA KUMAR BHUYAN	
	MACA/ /	MP		412/2025
119	D-MACA/2206/2025	G.M., WATCO, SUNDARGARH	PRASANNA KUMAR BHUYAN	
	MACA/ /	MP		413/2025
120	D-MACA/4764/2025	ANITA SUAR	BIKRAM CHANDRA GHADEI	
	MACA/ /	MP		414/2025

121	D-MACA/4764/2025 MACA/ /	ANITA SUAR MP	BIKRAM CHANDRA GHADEI	415/2025
122	D-MACA/52952/2024 MACA/ /	ANUP KUMAR MOHANTY MP	SANJAY KUMAR MOHANTY 2	416/2025
123	D-MACA/52952/2024 MACA/ /	ANUP KUMAR MOHANTY MP	SANJAY KUMAR MOHANTY 2	417/2025
124	D-MACA/4806/2025 MACA/ /	NABINA BHATRA MP	DHANANJAYA MUND	418/2025
125	D-MACA/54102/2024 MACA/166/2025	D.M., THE LIBERTY VIDEOCON GENERAL MP	INDUSURANCKKONLTD.	419/2025
126	D-MACA/4810/2025 MACA/ /	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NIPRA INDIA ASSURANCE CO.LTD., MP	CUTTACK	420/2025
127	D-MACA/4810/2025 MACA/ /	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NIPRA INDIA ASSURANCE CO.LTD., MP	CUTTACK	421/2025
128	D-MACA/4819/2025 MACA/ /	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NIPRA INDIA ASSURANCE CO.LTD., MP	CUTTACK	422/2025
129	D-MACA/4819/2025 MACA/ /	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NIPRA INDIA ASSURANCE CO.LTD., MP	CUTTACK	423/2025
130	D-MACA/4819/2025 MACA/ /	SR. D.M.,(LEGAL) T.P. LEGAL CELL, M/S. NIPRA INDIA ASSURANCE CO.LTD., MP	CUTTACK	424/2025
131	D-WA/4601/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	882/2025
132	D-WA/4601/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	883/2025
133	D-WA/4601/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	884/2025
134	D-WA/4629/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	885/2025
135	D-WA/4629/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	886/2025
136	D-WA/4656/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	887/2025
137	D-WA/4656/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	888/2025
138	D-WA/1328/2024 WA/19/2024	DR.PRADEEP KUMAR DHAL MP	BHABANI SANKAR TRIPATHY (1)	889/2025
139	D-WA/4689/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	890/2025
140	D-WA/4689/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	891/2025
141	D-WA/4689/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	892/2025
142	D-WA/4696/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	893/2025
143	D-WA/4696/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	894/2025
144	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	1960/2025
145	D-WP(C)/3253/2025 WP(C)/2720/2025	BIJAYA KUMAR SWAIN MP	PRABODHA CHANDRA NAYAK	1961/2025
146	D-WP(C)/45962/2024 WP(C)/27275/2024	AMULYA KUMAR PATRA MP	SRINIVAS MOHANTY	1962/2025
147	D-WP(C)/45966/2024 WP(C)/27278/2024	TUSAR KANTA BEHERA MP	SRINIVAS MOHANTY	1963/2025
148	D-WP(C)/45961/2024 WP(C)/27271/2024	RAJASHREE GOUDA MP	SRINIVAS MOHANTY	1964/2025
149	D-WP(C)/4612/2025 WP(C)/3647/2025	MAMATA MANJARI SETHI MP	KISHORE KUMAR MISHRA	1965/2025
150	D-WP(C)/2482/2025 WP(C)/2144/2025	M/S.MAITHAN ISPAT LTD.,KOLKATA MP	PRABHU PRASAD MOHANTY	1966/2025
151	D-WP(C)/4621/2025 WP(C)/ /	RAJESH RANJAN PRADHAN MP	DR. JITENDRA KUMAR LENKA	1967/2025
152	D-WP(C)/4623/2025	SANGEETA SAHOO	ARUN KUMAR PATRA	

	WP(C)/ /	MP		1968/2025
153	D-WP(C)/53919/2024 WP(C)/33333/2024	BIMALANANDAN MOHAPATRA MP	UPENDRA KUMAR SAMAL	1969/2025
154	D-WP(C)/4625/2025 WP(C)/ /	AMIYA KUMAR SAHANI MP	ARUN KUMAR PATRA	1970/2025
155	D-WP(C)/4630/2025 WP(C)/ /	BASANT KUMAR BARAL MP	ARUN KUMAR PATRA	1971/2025
156	D-WP(C)/4632/2025 WP(C)/ /	SWARNAMAYEE BEHERA MP	ARUN KUMAR PATRA	1972/2025
157	D-WP(C)/4634/2025 WP(C)/ /	MUKESH BHOI MP	CHAITANYA NAYAK	1973/2025
158	D-WP(C)/4636/2025 WP(C)/ /	DR.BHAGIRATHI PANIGRAHI MP	SAMARENDRA MOHANTY	1974/2025
159	D-WP(C)/4637/2025 WP(C)/ /	PURNANANDA SAMAL MP	SUBASH CHANDRA PUSPALAKA	1975/2025
160	D-WP(C)/29248/2022 WP(C)/29248/2022	GYANA RANJAN PRUSTY MP	RABI NARAYAN BEHERA	1976/2025
161	D-WP(C)/4611/2025 WP(C)/ /	BISWANATH MOHAPATRA MP	RAMA KRISHNA BISOI	1977/2025
162	D-WP(C)/53909/2024 WP(C)/33172/2024	PITAMBAR PATEL MP	SUSHANTA KUMAR PRADHAN	1978/2025
163	D-WP(C)/4650/2025 WP(C)/ /	TAHASIL SAHU MP	BINOD KUMAR HATI	1979/2025
164	D-WP(C)/14343/2023 WP(C)/14343/2023	GANGADHAR NAYAK MP	MANMAYA KUMAR DASH	1980/2025
165	D-WP(C)/12057/2023 WP(C)/12057/2023	KHETRABASI BEHERA MP	TUSAR KUMAR MISHRA	1981/2025
166	D-WP(C)/271/2024 WP(C)/273/2024	APARNA BISWAL MP	MANMAYA KUMAR DASH	1982/2025
167	D-WP(C)/12074/2023 WP(C)/12074/2023	PRAKASH NAYAK MP	TUSAR KUMAR MISHRA	1983/2025
168	D-WP(C)/12076/2023 WP(C)/12076/2023	KAILASH CHANDRA SETHI MP	TUSAR KUMAR MISHRA	1984/2025
169	D-WP(C)/1507/2025 WP(C)/ /	BANSHIDHAR PANIGRAHI MP	SRINIBASH SATAPATHY	1985/2025
170	D-WP(C)/4658/2025 WP(C)/ /	M/S.MANGALA ASSOCIATES PVT.LTD, KENDRAPUR MP	KENDRAPUR LAL AGARWAL	1986/2025
171	D-WP(C)/4935/2017 WP(C)/4935/2017	RADHU SWAIN MP	M/S.N.C.PATI	1987/2025
172	D-WP(C)/4661/2025 WP(C)/ /	M/S. MANGALA ASSOCIATES PVT. LTD., MP	MR.NAGENDRA KUMAR KROMHAR	1988/2025
173	D-WP(C)/52698/2024 WP(C)/32277/2024	SHANTI MANJARI DEI MP	SUKANTA KUMAR DALAI	1989/2025
174	D-WP(C)/4669/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL DIVISION) MP	PROF. SUNDAR KUMAR TRIPATHY S.S. TPWODL., SUNDERGARH	1990/2025
175	D-WP(C)/4597/2025 WP(C)/ /	M/S. S.S.CONSTRUCTION CO., PURI MP	SUKANTA KUMAR DALAI	1991/2025
176	D-WP(C)/4677/2025 WP(C)/ /	M/S.JAGANNATH PRASAD NURSERY, MP	BBSRAMDAS ACHARY	1992/2025
177	D-WP(C)/4678/2025 WP(C)/ /	PUSPAKETU PANDA MP	SUDARSHAN NANDA	1993/2025
178	D-WP(C)/48090/2024 WP(C)/28807/2024	ABODH NARAYAN DANDASENA MP	AJIT KUMAR MOHANTY	1994/2025
179	D-WP(C)/4682/2025 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	RAGHUNATH BISWAL	1995/2025
180	D-WP(C)/4685/2025 WP(C)/ /	SUKANTA KUMAR SAHOO MP	RAGHUNATH BISWAL	1996/2025
181	D-WP(C)/4687/2025 WP(C)/ /	PRATAP CHANDRA SETHY MP	NIRANJAN LENKA	1997/2025
182	D-WP(C)/9642/2022 WP(C)/9642/2022	MANASI DASH MP	MITHUN DAS	1998/2025
183	D-WP(C)/1573/2022 WP(C)/1573/2022	ANJALI PATEL MP	MITHUN DAS	1999/2025

184	D-WP(C)/10596/2022 WP(C)/10596/2022	BASANTI SETHI MP	MITHUN DAS	2000/2025
185	D-WP(C)/9645/2022 WP(C)/9645/2022	SABITRI RANA MP	MITHUN DAS	2001/2025
186	D-WP(C)/4694/2025 WP(C)/ /	M/S. MOTHER CONSTRUCTIONS AND ON MP	SUBHANSI YADAV BISWAJ	2002/2025
187	D-WP(C)/4610/2025 WP(C)/ /	PRAVAT KUMAR PANDA MP	MRITUNJAY BANERJEE	2003/2025
188	D-WP(C)/54822/2024 WP(C)/448/2025	JADUMANI BISOI MP	KRISHNA CHANDRA SAHU	2004/2025
189	D-WP(C)/871/2025 WP(C)/1037/2025	KAMINI BALA DAS MP	KRISHNA CHANDRA SAHU	2005/2025
190	D-WP(C)/3093/2025 WP(C)/2659/2025	AMRUTA KUMARI MAHAPATRA MP	PRONoy MOHANTY	2006/2025
191	D-WP(C)/4719/2025 WP(C)/ /	DURGA PRASAD PANIGRAHY MP	NIHARKANTA PRAHARAJ	2007/2025
192	D-WP(C)/1194/2025 WP(C)/1293/2025	TRIPATHY NAIK MP	AVIJIT PATNAIK	2008/2025
193	D-WP(C)/4722/2025 WP(C)/ /	ALL ODISHA CONTRACTORS ASSOCIATION, MP	CHITTA RANAJAN DAS	2009/2025
194	D-WP(C)/4720/2025 WP(C)/ /	M/S.BHAGIRATH ELEVATE, ROURKELA MP	CHITTA RANAJAN DAS	2010/2025
195	D-WP(C)/4723/2025 WP(C)/ /	SURENDRA NATH SINGH MP	SAROJ KUMAR PADHI	2011/2025
196	D-WP(C)/33018/2024 WP(C)/18556/2024	BATAKRUSHNA MUDULI MP	MANAS RANJAN PRADHAN	2012/2025
197	D-WP(C)/4729/2025 WP(C)/ /	M/S JAGABANDHU ENTERPRISES PVT.LIM MP	SABARATA RATH	2013/2025
198	D-WP(C)/47648/2024 WP(C)/28622/2024	SABITA MOHAPATRA MP		2014/2025
199	D-WP(C)/4728/2025 WP(C)/ /	PRAKASH KUMAR SAHOO MP	RAGHUNATH BISWAL	2015/2025
200	D-WP(C)/4733/2025 WP(C)/ /	RUKMINI PANDA MP	ANAM CHARAN PANDA	2016/2025
201	D-WP(C)/1016/2020 WP(C)/1016/2020	SURESH CHANDRA GUPTA MP	M/S.KHIROD K.ROUT	2017/2025
202	D-WP(C)/4735/2025 WP(C)/ /	GYANARANJAN PANI MP	DOLAGOBINDA MOHAPATRA	2018/2025
203	D-WP(C)/4739/2025 WP(C)/ /	NIHARRANJAN PANI MP	DOLAGOBINDA MOHAPATRA	2019/2025
204	D-WP(C)/4744/2025 WP(C)/ /	POOJA PATEL MP	DOLAGOBINDA MOHAPATRA	2020/2025
205	D-WP(C)/4743/2025 WP(C)/ /	DEBASIS ROUTRAY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2021/2025
206	D-WP(C)/4746/2025 WP(C)/ /	GITANJALI SA MP	SANGRAM JENA	2022/2025
207	D-WP(C)/4748/2025 WP(C)/ /	BIDULATA ROUT MP	PRAMOD KUMAR ROUT	2023/2025
208	D-WP(C)/4749/2025 WP(C)/ /	GANJENDRA BEHERA MP	SANGRAM JENA	2024/2025
209	D-WP(C)/4751/2025 WP(C)/ /	ST. XAVIERS PARENTS FORUM, SATYANAGAR, MP	ADARSH MOHANTY	2025/2025
210	D-WP(C)/4752/2025 WP(C)/ /	MRUTUNJAY BEHERA MP	SANGRAM JENA	2026/2025
211	D-WP(C)/54708/2024 WP(C)/3388/2025	PITAMBAR MURMU MP	SAROJA KANTA SAMAL	2027/2025
212	D-WP(C)/54271/2024 WP(C)/3500/2025	PRAMODA KUMAR NAYAK MP	SHASHI BHUSAN JENA	2028/2025
213	D-WP(C)/53179/2024 WP(C)/32669/2024	BAISHNAB NAYAK MP	TUKUNA KUMAR MISHRA	2029/2025
214	D-WP(C)/4765/2025 WP(C)/ /	MAMATA KANTI ODDU MP	SUSANTA KUMAR MISHRA	2030/2025
215	D-WP(C)/4766/2025	GOBINDA MAJHI	ISHWAR MOHANTY	

	WP(C)/ /	MP		2031/2025
216	D-WP(C)/20315/2015 WP(C)/20315/2015	SITA JAGADALA MP	M/S.MANOJ KUMAR MOHANTY	2032/2025
217	D-WP(C)/4768/2025 WP(C)/ /	SABYASACHI MOHAPATRA MP	BIRAJA PRASANNA DAS	2033/2025
218	D-WP(C)/4771/2025 WP(C)/ /	NIRANJAN NAYAK MP	SASWATI MOHAPATRA	2034/2025
219	D-WP(C)/981/2021 WP(C)/981/2021	HIRANMAYEE SAHOO @ PRUSTY MP		2035/2025
220	D-WP(C)/4772/2025 WP(C)/ /	M/S SIDDHABHAIRABI ESTATE PVT.LTD., MP	GUNIAMTRIPATHY	2036/2025
221	D-WP(C)/4773/2025 WP(C)/ /	DEBRAJ DAS MP	TUKUNA KUMAR MISHRA	2037/2025
222	D-WP(C)/4776/2025 WP(C)/ /	DHIRENDRA KUMAR DAS MP	SUJIT KUMAR ACHARYA	2038/2025
223	D-WP(C)/4775/2025 WP(C)/ /	RASHMITA @ RASMITA SAHOO MP	BIRAJA PRASANNA DAS	2039/2025
224	D-WP(C)/4777/2025 WP(C)/ /	JAYPRAKASH GUPTA MP	BIRAJA PRASANNA DAS	2040/2025
225	D-WP(C)/4780/2025 WP(C)/ /	AMARENDRA ROUSTRAY MP	BIRAJA PRASANNA DAS	2041/2025
226	D-WP(C)/4781/2025 WP(C)/ /	MD.ANWAR MP	PRASANTA KUMAR JENA	2042/2025
227	D-WP(C)/1537/2025 WP(C)/2090/2025	KAMAL KISHOR SHARMA MP	BIBEKANANDA BHUYAN	2043/2025
228	D-WP(C)/4783/2025 WP(C)/ /	ANUP KUMAR NAYAK MP	BIRAJA PRASANNA DAS	2044/2025
229	D-WP(C)/4786/2025 WP(C)/ /	PRAVAKAR BEHERA MP	SURESH CHANDRA DASH	2045/2025
230	D-WP(C)/4787/2025 WP(C)/ /	UPENDRA PRADHAN MP	BIRAJA PRASANNA DAS	2046/2025
231	D-WP(C)/53099/2024 WP(C)/32290/2024	DINESH KUMAR SAHOO MP	ABHISHEK MOHANTY	2047/2025
232	D-WP(C)/4788/2025 WP(C)/ /	ARUN SAHOO MP	BIRAJA PRASANNA DAS	2048/2025
233	D-WP(C)/4790/2025 WP(C)/ /	SURENDRA KUMAR BAISAKH MP	BIRAJA PRASANNA DAS	2049/2025
234	D-WP(C)/4791/2025 WP(C)/ /	SMRUTI RANJAN PADHIHARI MP	BIRAJA PRASANNA DAS	2050/2025
235	D-WP(C)/4794/2025 WP(C)/ /	JYOTI PRAKASH ROUT MP	BIRAJA PRASANNA DAS	2051/2025
236	D-WP(C)/4797/2025 WP(C)/ /	BIJAY BEHERA MP	BIRAJA PRASANNA DAS	2052/2025
237	D-WP(C)/4796/2025 WP(C)/ /	SAMARENDRA JENA MP	BIRAJA PRASANNA DAS	2053/2025
238	D-WP(C)/4800/2025 WP(C)/ /	NARAYAN ROUT MP	BIRAJA PRASANNA DAS	2054/2025
239	D-WP(C)/4802/2025 WP(C)/ /	MANORANJAN SAHOO MP	BIRAJA PRASANNA DAS	2055/2025
240	D-WP(C)/4803/2025 WP(C)/ /	BASANTA KUMAR BARIK MP	BIRAJA PRASANNA DAS	2056/2025
241	D-WP(C)/4804/2025 WP(C)/ /	SANGRAM KESHARI NAYAK MP	BIRAJA PRASANNA DAS	2057/2025
242	D-WP(C)/4805/2025 WP(C)/ /	BHAJA GOBINDA ROUSTRAY MP	BIRAJA PRASANNA DAS	2058/2025
243	D-WP(C)/14146/2022 WP(C)/14146/2022	RATNAKAR MALLICK MP	ABHISHEK DASH, SHRI S.P. MISHRA	2059/2025
244	D-WP(C)/4808/2025 WP(C)/ /	SHYAMSUNDAR BISWAL MP	LAXMIKANTA MOHANTY	2060/2025
245	D-WP(C)/4812/2025 WP(C)/ /	KUMUDINI SAHOO MP	TRILOCHAN PANIGRAHI	2061/2025
246	D-WP(C)/42767/2024 WP(C)/25056/2024	SURESH KUMAR MOHAPATRA MP	NIHAL RATH	2062/2025

247	D-WP(C)/4816/2025 WP(C)/ /	SUNIL KUMAR GURU MP	AKSHAYA KUMAR SAHOO	2063/2025
248	D-WP(C)/4818/2025 WP(C)/ /	PRAKASH CHANDRA SAHOO MP	BIRAJA PRASANNA DAS	2064/2025
249	D-WP(C)/4823/2025 WP(C)/ /	DEBASISH RAY MP	BIRAJA PRASANNA DAS	2065/2025
250	D-WP(C)/47146/2024 WP(C)/28544/2024	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, CUTTACK MP	SUBHANKAR SWAIN	2066/2025
251	D-WP(C)/4778/2025 WP(C)/ /	A. GEETANJALI @ A. GEETANJALI RAO MP	RAJESH KUMAR MAHAPATRA	2067/2025
252	D-WP(C)/4824/2025 WP(C)/ /	RASHMEE REKHA SAHOO MP	BISWAJIT NAYAK	2068/2025
253	D-WP(C)/54258/2024 WP(C)/1373/2025	KUMARPUR SASAN JUBA GOSTI KENDRALA, CUTTACK MP	SUNIT KUMAR MAHARANA	2069/2025
254	D-WP(C)/4809/2025 WP(C)/ /	PRATIMA MOHAPATRA @ PRATIMA KUMARIBISHAKAR MAHAPATRA MP	RAJESH KUMAR MAHAPATRA	2070/2025
255	D-WP(C)/4836/2025 WP(C)/ /	UDAYANATH PRADHAN MP	SHANTI PRAKASH MOHANTY	2071/2025
256	D-WP(C)/4779/2025 WP(C)/ /	LAXMAN NAYAK MP	RAJESH KUMAR MAHAPATRA	2072/2025
257	D-WP(C)/4841/2025 WP(C)/ /	DIPTIMAYEE MALLIK MP	AMIT PRASAD BOSE	2073/2025
258	D-WP(C)/4842/2025 WP(C)/ /	SABITRI AHIR MP	STHITIPRAGYAN SUNANDINI	2074/2025
259	D-WP(C)/4843/2025 WP(C)/ /	BIDULATA SAHOO MP	BISWAJIT NAYAK	2075/2025
260	D-WP(C)/4821/2025 WP(C)/ /	MITA MOHANTY @ SASMITA MOHANTY MP	RAJESH KUMAR MAHAPATRA	2076/2025
261	D-WP(C)/4846/2025 WP(C)/ /	MADHUMATI AGRAWAL MP	BISWAJIT NAYAK	2077/2025
262	D-WP(C)/4847/2025 WP(C)/ /	AKSHATA KUMAR PUROHIT MP	AMITAV TRIPATHY	2078/2025
263	D-WP(C)/4848/2025 WP(C)/ /	LIPSARANI SWAIN MP	BISWAJIT NAYAK	2079/2025
264	D-WP(C)/4850/2025 WP(C)/ /	SEBATIRANI MAHANTA MP	NIHAL RATH	2080/2025
265	D-WP(C)/4851/2025 WP(C)/ /	PRACHI PRATIKSHYA TRIPATHY MP	BISWAJIT NAYAK	2081/2025
266	D-WP(C)/4852/2025 WP(C)/ /	RAJESH KUMAR NAYAK MP	GYANENDRA KUMAR TRIPATHY	2082/2025
267	D-WP(C)/4789/2025 WP(C)/ /	MANJU MOHANTY MP	RAJESH KUMAR MAHAPATRA	2083/2025
268	D-WP(C)/4855/2025 WP(C)/ /	SAI SABURI HOSPITAL PVT.LTD MP	SOMA PATNAIK	2084/2025
269	D-WP(C)/4856/2025 WP(C)/ /	M/S KAB TAK ROKOGE SECURITY AND MGNOW, PRASAD JENSA PVT. LIMITED, CUTTACK MP	GNANANANDRA PRASAD JENSA	2085/2025
270	D-WP(C)/4793/2025 WP(C)/ /	MANOJ PANDA @ MANOJ KUMAR PANDARAJESH KUMAR MAHAPATRA MP	RAJESH KUMAR MAHAPATRA	2086/2025
271	D-WP(C)/4857/2025 WP(C)/ /	SUBASH SAHOO MP	RAGHUNATH BISWAL	2087/2025
272	D-WP(C)/4862/2025 WP(C)/ /	GOURISHANKAR PADHAN MP	BHARATI DASH	2088/2025
273	D-WP(C)/4795/2025 WP(C)/ /	NALINI DASH MP	RAJESH KUMAR MAHAPATRA	2089/2025
274	D-WP(C)/4798/2025 WP(C)/ /	BIJAY KARAPATI MP	RAJESH KUMAR MAHAPATRA	2090/2025